

21. टैनरी एण्ड फुटविंगर कारपोरेशन लि०
22. केला एवं फल विकास निगम लि०
23. मुगल लाइन्स लि०
24. नेशनल टेक्सटाइल कारपोरेशन (दिल्ली, पंजाब तथा राजस्थान) लि०
25. नेशनल टेक्सटाइल कारपोरेशन (मध्य प्रदेश) लि०
26. नेशनल टेक्सटाइल कारपोरेशन (पश्चिम बंगाल, बिहार, असम तथा उड़ीसा) लि०
27. नेशनल टेक्सटाइल कारपोरेशन (उत्तर प्रदेश) लि०
28. दिल्ली परिवहन निगम ।

(ख) सरकारी क्षेत्र के जिन उद्यमों में कुछ वर्ष तक नकद घाटा उठाया जाता रहा है। सरकार ऐसे प्रत्येक उद्यम के मामले में वास्तविक स्थिति की छान-बीन करने के बाद ऋण पर ब्याज चुकाने या ऋण को किस्ते अदा करने के लिए आस्थान द्वारा सहायता प्रदान करती है। कुछ उद्युक्त मामलों में सरकारी क्षेत्र के उद्यमों को योजनेतर कार्यचालन पूंजी ऋण भी दिए गए हैं। जिन उद्यमों ने सरकार से कार्यचालन पूंजी ऋण प्राप्त किया है उनके नाम 24 फरवरी, 1982 को अभिप्रेत पर रखे गए लोक उद्यम सर्वेक्षण 1980-81 में विवरणी सं० 14.3 (पृष्ठ 219-223) में देखे जा सकते हैं।

#### I.A. to cover places not connected by Vayudoot

4287. SHRI NARAIN CHAND PARASHAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether in selecting place to be connected by Vayudoot any preference is given to the places in the

states which do not have frequent I.A. services; and

(b) if not, the reasons therefor and the criteria on the basis of which the selection of places for Vayudoot services has been made?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.

(b) The two Committees appointed by the Government had gone into the question of selection of places for airlinking by third level services. These Committees kept in view the accessibility, importance from commercial|industrial tourist angles for selecting places of airlinking.

#### World Bank loan to farmers through institutions

4288. PROF. MADHU DANDAVATE: Will the Minister of FINANCE be pleased to state:

(a) Whether the World Bank Group has announced on February 24, 1982 a 350 million loans to institutions that lend to farmers in India for increasing agricultural production; and

(b) If so, for what purpose the loan is expected to be used?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) Yes, Sir, A loan agreement for \$ 190 million and a credit agreement for \$160 million have been signed on 24th February, 1982 with the International Bank for Reconstruction and Development and International Development Association respectively.

(b) The primary aim of the project—ARDC IV—for which the loan|credit agreements have been signed, is to increase agricultural production. The Project would, during a two year period 1982 and 1983 help to finance Agricultural Refinance Development Corporation lending to borrowers through participating credit institutions for minor irrigation, land

livestock, fisheries markets and storage facilities. This would also help training programs organised by ARDC mainly for staff of participating banks.

### Bonus Scheme for Mint Workers

4289. PROF. MADHU DANDA-VATE: Will the Minister of FINANCE be pleased to state:

(a) whether it is true that on behalf of the Mint Workers' Union in Bombay a bonus scheme was submitted to the Finance Ministry to augment productivity in the Mint;

(b) if so, whether the scheme has been examined and cleared; and

(c) if so, when will it be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). After prolonged discussions with the recognised Trade Union of the industrial workmen of the India Government Mint, Bombay, on the introduction of a group incentive scheme as suggested by them, an agreement was signed with the said Trade Union on the 19th December, 1981 and the scheme was put into operation from the 28th December, 1981.

### Challenge from South Korea and Taiwan in field of Engineering Goods

4290. SHRI ARJUN SETHI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that small countries like South Korea and Taiwan are posing serious challenge to Indian manufacturers of engineering goods in the export market; and

(b) the steps Government have taken mainly due to the shortage of power and uncertainty of schedule of its supply in achieving the target?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Yes, Sir.

(b) As and when reports are received by the Government regarding shortage of power experienced by engineering industry affecting its export commitment and supply schedule, the concerned State Government/State Electricity Board is requested to exempt such unit from the power cut.

### Markets for Indian Handicrafts and Handloom Products

4291. SHRI ARJUN SETHI: Will the Minister of COMMERCE be pleased to state:

(a) what are the details regarding the total value of exports of handicrafts and handloom products during the last two years;

(b) the names of the countries developed as permanent markets for the major items;

(c) the names of the International Exhibitions held abroad in which India participated and received orders for handicrafts and handloom products during 1980-81; and

(d) new markets, if any, captured in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA):

(Rs. in crores)

(a) Year	Handloom Products	Handicrafts (including Carpets but excluding gem and jewellery)
1979-80	290.41	314.26
1980-81	*330.02	*357.10

\*Provisional